

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

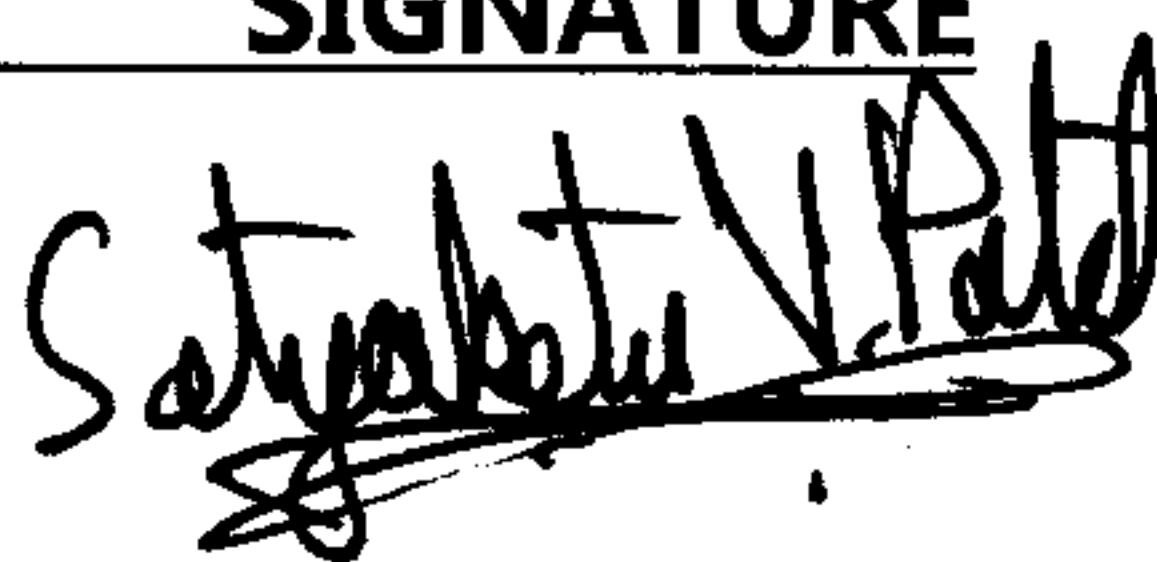

IA 412 of 2018 in/with C.P. No.17/NCLT/AHM/2016

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2019**

Name of the Company: Bhupendra Patel & Ors.
V/s.
Hotel Oasis (Surat) Pvt. Ltd & Ors.

Section of the Companies Act : Rule 11 of NCLT Rules 2016


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SATYAKETU PATEL	R-2		
2.	DHIREN R. DAOL	PCS original Petitioner	original Petitioner	

ORDER

The Parties are represented through their respective Counsel/PCS(s).

In view of the order passed in TP 75 of 2016(CP 38 of 2014), this matter is adjourned on the same date.

List the matter on 04.12.2019


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 4th day of November, 2019.